

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234 - IA/1070(AHM)2023
in
CP(IB) 368 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indraj Sharma Sole Proprietor of Sharma Motor Body
Repairing
V/s
Navrang Roadlines Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Adv.
For the Respondent :

ORDER

IA/1070(AHM)2023

Heard Ld. Counsel for the applicant. Liquidator is directed to remain present on next date of hearing.

List for further consideration on 21.06.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)